

SL.No.36

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/40/2022 in Company Petition/18/2022
NAME OF THE COMPANY	GGS Engineering Services India Pvt Ltd
NAME OF THE PETITIONER(S)	GGS Information Services Inc.
NAME OF THE RESPONDENT(S)	GGS Engineering Services India Pvt Ltd
UNDER SECTION	241

ORDER

Company Appeal/40/2022

Mediation is still pending. Post on 14.07.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)